

UP-TO-DATE STATUS REPORT OF RE-CONSTITUTED "INTERNAL COMPLAINTS COMMITTEE" AT DISTRICT LEVEL AND TALUK LEVEL OF RAYAGADA JUDGESHIP IN ACCORDANCE WITH THE PROVISIONS CONTAINED UNDER RULE OF SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION & REDRESSAL) ACT, 2013.

Name of the Stations of Rayagada Judgeship	composition of "Internal Complaints Committee"
Civil Courts, Rayagada (District level)	<ol style="list-style-type: none"> 1. Ms. Sucharita Mohanty, S.D.J.M., Rayagada 2. Smt. Srotaswini Mishra, Senior Clerk, O/o-the District Judge, Rayagada 3. Smt. Iswari Nayak, Junior Stenographer, O/o-the S.D.J.M., Rayagada 4. Smt. Jayashree Padhi, Advocate, Bar Association, Rayagada 5. Sri Bijaya Ku. Rout, Court Manager, Rayagada
Civil Courts, Gunupur (Taluk level)	<ol style="list-style-type: none"> 1. Sri Satyanarayan Kar, Senior Civil Judge, Gunupur 2. Smt. Jyotsna Rani Dash, Advocate, Member 3. Smt. Bijay Laxmi Panda, Court Sub-Inspector, SDJM Court Gunupur, Member 4. Sri Balakrushna Bhukta, Grade-II Stenographer, O/o- the Addl. District & Sessions Judge, Gunupur, Member 5. Smt. Rashmita Patra, Junior Clerk, O/o-the Senior Civil Judge, Gunupur, Member
J.M.F.C., Bissamcuttack (Taluk level)	<ol style="list-style-type: none"> 1. Smt. Rashmi Rekha Patra, J.M.F.C., Bissamcuttack 2. Smt. Saleela Patnaik, Head Clerk, O/o-the J.M.F.C., Bissamcuttack 3. Smt. Sasmita Barik, Senior Clerk, O/o-the J.M.F.C., Bissamcuttack 4. Miss Ava Behera, Advocate, Bissamcuttack 5. Smt. Suna Kutruka, President, Maa Dharani Mahila Mahasangha, Papadanda, Bissamcuttack 6. Smt. Sona Praska, Secretary, Maa Dharani Mahila Mahasangha, Papadanda, Bissamcuttack
J.M.F.C., Kashipur (Taluk level)	<ol style="list-style-type: none"> 1. Smt. Nalini Bairagi, CDPO, Kashipur 2. Smt. Manorama Patra, NGO (VISWA), Kashipur 3. Sri Bhagaban Patra, Advocate, Bar Association Kashipur

Sd/-
District Judge,
Rayagada